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ITEM NO.3 (MM)

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 3392/2012

(From the judgement and order dated 17/08/2011 in WB No.32456/1994
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD & ORS.

Respondent(s)

I.A.1 (With appln(s) for c/delay in filing SLP)

WITH S.L.P.(C)...CC NO. 2016 of 2013

I.A.1 (With appln(s) for c/delay in filing SLP and office report)

S.L.P.(C)...CC NO. 9968 of 2013

I.A.1 (With appln(s) for c/delay in filing SLP and office report)

Date: 31/01/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s)

Mr. Altaf Ahmed, Sr. Adv.

Mr. Imtiaz Ahmed, Adv.

Mrs. Naghma Imtiaz, Adv.

For M/s. Equity Lex Associates, A.O.R.

For Respondent(s)

Mr. C.U. Singh, Sr. Adv.

Mr. Praveen Jain, A.O.R.

Mr. S.K. Tyagi, Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 14.02.2013

|(NARENDRA PRASAD)

|COURT MASTER

|(RENUKA SADANA)

|COURT MASTER